Name of the Corporate Debtor: RCI INDUSTRIES & TECHNOLOGIES LIMITED; Date of Commencement of CIRP: 25-11-2022; List of Creditors as on: 31-05-2023; Name of IP: BRIJESH SINGH BHADAURIYA; Process Number: 1; Last 5 digitof registration number: 13385

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	9	2863966707	9	2684758234	70.42				Annexure 1
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)	102	5928447	102	5928447	0.16				Annexure 5
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	4	794524152	4	794524152	20.84				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	10	527567173	10	220171060	5.77		16441422		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	123153609	2	107266733	2.81		15886876		Annexure 9
Total		127	4315140088	127	3812648626	100.00		32328298		